

Should need arise, more coaches would be run subject to adequate traffic offering and the feasibility thereof. The Northern Railway Administration has indicated this position to the parties who have approached them in this regard.

Railway Quarters

684. { Shri Pottekkatt:
Shri A. V. Raghavan:
Shri Nambiar:

Will the Minister of Railways be pleased to state:

(a) whether the Railway authorities have recently enhanced the rent of Railway quarters on Southern Railway with retrospective effect from 1st October, 1962;

(b) whether it is a fact that occupants of the old type quarters of Southern Railway, the assessed rents of which had been 50 nP and Rs. 3 in 1945 are now required to pay Rs. 7 and Rs. 17 respectively for the same quarters;

(c) whether the rent is uniform in all big cities and way-side stations; and

(d) if so, whether it is proposed to fix the rent of quarters on the basis of population of the areas concerned?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) to (d). A statement is laid on the Table of the House. [*Placed in Library, see No. LT-940|63.*]

Beypore Port

685. { Shri A. V. Raghavan:
Shri Pottekkatt:

Will the Minister of Transport and Communications be pleased to state:

(a) the steps taken for the development of Beypore Port so far during the Third Five Year Plan;

(b) the amount earmarked for the above port; and

(c) the target for the execution of the job?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). A provision of Rs. 10 lakhs has been made for financing the construction of a jetty for sailing craft at Beypore as a Centrally assisted scheme under the Third Five Year Plan. The State Government have prepared the detailed estimates for the jetty. These are under examination. In addition, the State Government are drawing up specifications for a sea-going tug estimated to cost Rs. 2 lakhs and to be purchased under the State Sector of the Third Five Year Plan. Further details are awaited from the State Government and will be placed on the Table of the Sabha as soon as they are received.

Telephone Revenue

686. **Shri Daljit Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) the total telephone revenue outstanding in Punjab State at present; and

(b) the steps taken or being taken so far to recover the same?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) A sum of Rs. 5.64 lakhs was outstanding on 1-1-1963 in respect of bills issued upto 30-6-1962. The outstanding is inclusive of that in Himachal Pradesh.

(b) The outstanding constitutes only 4.3 per cent of the annual revenue; the steps prescribed in the departmental rules and procedures are taken for the clearance.